



Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2025-26 - ITR 7 - Schema Change Document

**Version 1.1
01 January 2026**

Directorate of Income Tax (Systems)
E-2, A.R.A. Centre, Ground Floor
Jhandewalan Extension
New Delhi – 110055

Document Revision List

Document Name: 'ITR 7 Schema Changes for AY 2025-26'

Version Number: 1.1

Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.1	01 January, 2026	Refer Section 2.1	5
1.0	21 August, 2025	Initial Release	NA

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1. Purpose

The purpose of this document is to track the changes done in ITR 7 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2025-26.

2.1 Schema changes as on 01st January, 2026 to the Original Schema released on 21st August, 2025

Table 1: 01 January, 2026 Changes

S.No.	JSON Root Element	JSON Element Name	Change	Change Description
1.	FilingStatus	IncomeTaxSec	Modified	New enum "21" is added for Return filing u/s 139(8A) and maximum value is updated
2.	ITR7	PartA_139_8A	Added	New schedule "PartA_139_8A" is added in definitions and applicable fields are added inside "PartA_139_8A" as per notified form
3.	ITR7	PartB-ATI	Added	New schedule "PartB-ATI" is added in definitions and applicable fields are added inside "PartB-ATI" as per notified form